

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218-IA/539(AHM)2022  
ITEM No.219-IA/483(AHM)2023 in IA/539(AHM)2022  
in  
**CP(IB) 78 of 2018**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Hardik Industrial Corporation Pvt Ltd  
V/s  
State Bank of India

.....Applicant

.....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
Liquidator in person : Mr. Kiran Shah  
For the Respondent : Mr. Rajesh Bohra, Adv. a.w Ms. Sangeeta Bohra, Adv.  
& applicant in IA 483 of 2023

**ORDER**

**IA/539(AHM)2022**

Heard Ld. Counsel for the applicant and respondent. Applicant arguments is completed. Heard Ld. Counsel for the respondent on citation. List for hearing respondent on facts.

List for filing written submissions on 08.07.2024.

**IA/483(AHM)2023 in IA/539(AHM)2022**

Pleadings are complete.

Parties are directed to file written submissions within one-week.

List for further consideration on 08.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**